

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5078  
ANSWERED ON:20.12.2002  
NPA OF IDBI  
UMMAREDDY VENKATESWARLU

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- e : (a whether IDBI has received a number of proposals for early settlement of NPAs;
- (b) if so, the details of such proposals received during the last year and the current year so far; and (
- (c) the action taken by IDBI on these proposals?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

(a): Yes, Sir.

(b) & (c): IDBI received 135 proposals involving principal dues of Rs.772 crore in 2000-01 and 163 proposals involving principal dues of Rs.865 crore in 2001-2002 for early settlement of NPAs by way of One Time Settlements(OTS)/Negotiated Settlements (NS). In most of the cases the principal amount was fully crystallised for recovery and in many cases interest recovery partly or fully has also been settled under OTS/NS. IDBI has recovered Rs.418 crore in 2000-2001 and Rs.391 crore in 2001-2002 so far under OTS/NS. A case by case approach is adopted by IDBI in order to maximize recoveries from defaulting companies approaching the Bank, for settlement of dues through the OTS and NS routes.